

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1143 of 2019

IN THE MATTER OF:

Vidya Educare Pvt. Ltd. ...Appellant

Vs

Agroha Colourtech Pvt. Ltd.Respondent

Present:

For Appellant: Mr. Sanchit Garga, Advocate.

For Respondent: Mr. Vipul Ganda, Mr. Ayandeb Mitra and Mr. Anand Singh Sengar, Advocate

ORDER

24.01.2020 Learned Counsel for the Respondent seeks time.

List the Appeal 'For Admission (After Notice)' on **19th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md